

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
STARRED QUESTION NO : 163
(TO BE ANSWERED ON THE 18th December 2023)

CONSTRUCTION OF AIRPORT AT NAGCHALA, MANDI (HP)

*163. MS. INDU BALA GOSWAMI

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether a decision has been taken to establish an airport at Nagchala in Mandi district of Himachal Pradesh (HP) under the Greenfield Airport Policy;
- (b) if so, the details thereof; and
- (c) the land required for the airport at Nagchala along with the estimated cost for the construction work of the said airport?

ANSWER

MINISTER OF CIVIL AVIATION

(Shri Jyotiraditya M. Scindia)

(a) to (c): A statement is laid on the table of the House.

Statement in reply to parts (a) to (c) of Rajya Sabha Starred Question No.163 regarding "Construction of airport at Nagchala, Mandi (HP)" to be answered on 18.12.2023.

(a) to (c): Yes, Sir, State Government of Himachal Pradesh (GoHP) has planned to set up a greenfield airport at Nagchala near Mandi in Himachal Pradesh at an identified land area of 3479 Bigha and had submitted an application to Ministry of Civil Aviation (MoCA) for grant of first stage clearance i.e. Site Clearance under Greenfield Airports (GFA) Policy, 2008. MoCA has granted 'Site Clearance' to State GoHP on 04.07.2022 for the development of an International Standard Greenfield airport at Nagchala, Mandi, Himachal Pradesh.

Thereafter, GoHP is required to submit application to MoCA for Second Stage clearance i.e. "In-Principle" approval along with the Detailed Project Report (DPR) which inter-alia include estimated cost of Mandi airport project.

As per the GFA Policy, 2008, the responsibility of implementation of Mandi airport project, including funding of the project, land acquisition, R&R etc rests with GoHP which is the project proponent.
